

CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH

OA-1829/94

New Delhi, this the 29th day of July, 1997.

Hon'ble Mr. N. Sahu, Member(A)

Mrs. L.R. Sharma
S-I/645, R.K. Puram,
New Delhi- 110 022

...Applicant

(By Advocate : Shri George Paracken)

Versus

Union of India : Through

1. The Director
Directorate of Estates
Nirman Bhawan,
New Delhi- 110 011

2. The Junior Engineer(Civil)
CPWD Enquiry Office,
R.K. Puram S-I
New Delhi - 110 022

...Respondents

(By Advocate : None)

ORDER (ORAL)

Hon'ble Mr. N. Sahu, Member(A) -

Shri George Paracken, learned counsel for the applicant seeks permission to withdraw the OA. The prayer is allowed.

OA is dismissed as withdrawn. No costs.

N. Sahu
(N. SAHU)
Member(A)

/Kant/